

23  
NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
SPECIAL BENCH (Video Conference)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.7.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 93/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 242/9/AMR/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

There is no representation from the side of the Petitioner and on the representation on behalf of the Respondents time granted. List the matter for further consideration on 12.08.2020.

Sd/-

**MEMBER JUDICIAL**